

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
STARRED QUESTION NO. : 225
(To be answered on the 22nd December 2022)**

PRIVATISATION OF AIRPORTS

***225. PROF SOUGATA RAY**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to privatize more airports as part of proposed monetisation;**
- (b) if so, the details thereof; and**
- (c) the amount of revenue that the Government expects to earn therefrom along with the steps taken to ensure job safety of existing employees serving in the airline?**

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Jyotiraditya M. Scindia)

(a) to (c): A Statement is laid on the Table of the House.

Statement in reply to parts (a) to (c) of the Lok Sabha Starred (*) Question No. 225 for answer on 22.12.2022 regarding "Privatisation of Airports"

(a) to (c): As per National Monetization Pipeline (NMP), 25 Airports Authority of India (AAI) airports namely Bhubaneswar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry have been earmarked for leasing over the years 2022 to 2025, considering proceeds of Rs. 10782 crore. However, the exact value of proceeds that the Government would receive is dependent upon many factors including transaction timing, market conditions, investor appetite, transaction terms etc.

Interests of the AAI employees deployed at the airports brought under PPP have been fully protected. As per the Concession Agreement with the concessionaires of recently leased six AAI airports under PPP, the employees up to the level of Assistant General Manager will continue to be posted at respective Airport for 3 years (i.e. 1 year Joint Management period followed by 2 years deemed deputation period). Also, the Concessionaire is liable to extend the offer of appointment to minimum 60% of employees on terms and conditions not inferior to the existing terms. Subsequently, employees have the option to join the Concessionaire or to return to AAI.

There is however no impact of leasing of airports on the job safety of existing employees serving in airlines.
